Central Administrative Tribunal Principal Bench, New Delhi.

CP-72/2005 OA-2582/2004 MA-277/2005

New Delhi this the 30th day of May, 2005.

Hon'ble Shri Shanker Raju, Member(J) Hon'ble Shri M.K. Misra, Member(A)

Shri Avedesh, S/o Sh. Bhanwar Singh, R/o Jhuggi No.1299, 'B' Block, Sector 8, NoidaUP)-201301, Distt. Gautam Budh Nagar(UP).

Petitioner

(through Sh. K.N. Bahuguna, Advocate)

Versus

- 1. Sh. A.K. Garg, General manager, Telephone Exchange, Sector-19, Noida(UP) -201301.
- Sh. S.D. Upadhyay,
 S.D.E. (Legal),
 Office of General Manager,
 Telephone Exchange, Sector 19,
 Noida(UP)-201301.

Respondents

(through Sh. K.R. Sachdeva, Advocate)

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

CP and MA are disposed of with the direction that the representation dated 27.08.2001 be disposed of by Respondent No.1 in CP i.e. General Manager, Telephone Exchange, Sector-19, Noida, U.P. by passing a detailed and speaking order within two months from the date of receipt of a copy of this order. Notice to the respondents are discharged.

(M.K. Misra) Member(A)